

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3006
ANSWERED ON 6TH AUGUST, 2026**

BHOOMI RASHI PORTAL FOR LAND ACQUISITION

3006. SHRI SUKHJINDER SINGH RANDHAWA:

SHRI VIJAY BAGHEL:

SHRI JASWANTSINH SUMANBHAI BHABHOR:

SHRI PRAVEEN PATEL:

SHRI RAMESH AWASTHI:

SHRI DULU MAHATO:

SMT. HIMADRI SINGH:

SMT. KAMALJEET SEHRAWAT:

SHRI SANJAY HARIBHAU JADHAV:

SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

SHRI JANARDAN MISHRA:

SHRI JUGAL KISHORE:

SHRI ARUN GOVIL:

SHRI P P CHAUDHARY:

SHRI ASHISH DUBEY:

SHRI BUNTY VIVEK SAHU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has reviewed the implementation of the Bhoomi Rashi Portal for land acquisition under National Highway (NH) projects, if so, the details thereof, State/UT-wise;

(b) the details of land acquired, affected farmers/landowners and compensation paid to them through the said portal, State-wise and district-wise;

(c) the details of the progress made in digitisation of the land acquisition process and direct disbursement of compensation through the portal and the present status thereof, State/UT-wise particularly in Punjab;

(d) whether any special measures and the steps have been taken to improve transparency, reduce delays in land acquisition, resolve pending cases and address grievances of farmers under National Highway projects, if so, the details thereof, State/UT-wise;

(e) the impact of the said portal on expediting project implementation, ensuring transparency and improving timely disbursement of compensation to affected landowners, State/UT-wise; and

(f) the details of ongoing and upcoming NH infrastructure project, State/UT-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The BhoomiRashi Portal is a centrally monitored portal and its development is regularly reviewed by the Central Government in Ministry of Road Transport and Highways.

The intent of BhoomiRashi Portal is to provide single-point platform for online processing of notifications related to land acquisition under the National Highways (NH) Act, 1956 to accelerate highway infrastructure development projects in India and

disbursement of the compensation to the recipient. The Portal has been made mandatory for processing land acquisition notifications. The Portal was launched for the said purposes in April 2018. The Portal supports the plotting of GIS-based acquisition maps, and has been integrated with Public Financial Management System (PFMS) and Aadhaar-based authentication to improve accuracy and reliability in disbursement of compensation to land owners. The BhoomiRashi Portal through its online processing has reduced the average time taken for statutory notifications.

The land acquisition for National Highway projects is project-based and a continuous process. The Competent Authority for Land Acquisition (CALA) is responsible for the preparation of the awards. The total land acquired through BhoomiRashi Portal is approximately 1,88,690 hectare (details annexed at Annexure-A) and compensation disbursed is approximately ₹ 53,196 crore. However, title disputes and apportionment of compensation between contesting parties claiming compensation is referred to the Principal Civil Court having jurisdiction and the assessed compensation amount is deposited in the court.

Government in Ministry of Road Transport and Highways has conducted various capacity building trainings/ workshops of Central/ State officials involved in land acquisition process at Central/ State-level institutes, State capitals, etc. Remedies such as objections and arbitration mechanisms under the NH Act, 1956, Centralized Public Grievance Redress and Monitoring System (CPGRAMS), etc. are available with the landowners for resolution of their grievances.

The progress of National Highway projects, including land acquisition, is regularly monitored by the Government at various levels, by conducting coordination meetings led by the Chief Secretaries of States/ UTs where unresolved issues, if any, are

escalated for further review through the Project Monitoring Group and also through “PRAGATI”.

(f) The State/ UT-wise details of number of National Highway projects which are currently under construction, without attaining project completion and excluding projects under consideration of termination/ foreclosure are annexed at Annexure-B.

ANNEXURE – A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 3006 FOR ANSWER ON 06TH AUGUST, 2026 ASKED BY SHRI SUKHJINDER SINGH RANDHAWA AND OTHERS REGARDING BHOOMI RASHI PORTAL FOR LAND ACQUISITION

The details of total land acquired through BhoomiRashi Portal, State/UT-wise, is as follows:

Sl. No.	State/ UT	Total Area Acquired (in Ha)
1	ANDAMAN AND NICOBAR ISLANDS	0
2	ANDHRA PRADESH	17720.53
3	ARUNACHAL PRADESH	0
4	ASSAM	3679.17
5	BIHAR	8991.23
6	CHANDIGARH	0
7	CHHATTISGARH	4314.18
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2.36
9	DELHI	326.87
10	GOA	268.4
11	GUJARAT	6521.37
12	HARYANA	16136.51
13	HIMACHAL PRADESH	1313
14	JAMMU & KASHMIR	1514.46
15	JHARKHAND	7560.99
16	KARNATAKA	11256.55
17	KERALA	1618.56

18	Ladakh	46.34
19	LAKSHADWEEP	0
20	MADHYA PRADESH	16437.49
21	MAHARASHTRA	11628.34
22	MANIPUR	1463.09
23	MEGHALAYA	469.23
24	MIZORAM	1456.8
25	NAGALAND	0
26	ODISHA	5257.49
27	PUDUCHERRY	796.83
28	PUNJAB	12042.34
29	RAJASTHAN	16682.38
30	SIKKIM	188.04
31	TAMIL NADU	7467.95
32	TELANGANA	8688.41
33	TRIPURA	1046.1
34	UTTAR PRADESH	18717.26
35	UTTARAKHAND	2226.37
36	WEST BENGAL	2851.52
TOTAL		188690.16

ANNEXURE-B

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 3006 FOR ANSWER ON 06TH AUGUST, 2026 ASKED BY SHRI SUKHJINDER SINGH RANDHAWA AND OTHERS REGARDING BHOOMI RASHI PORTAL FOR LAND ACQUISITION

The State/ UT-wise number of National Highway projects which are currently under construction, without attaining project completion and excluding projects under consideration of termination/ foreclosure are as under:

Sl. No.	State / UT	Number of Projects
1	Andhra Pradesh	69
2	Arunachal Pradesh	14
3	Assam	52
4	Bihar	67
5	Chhattisgarh	38
6	Delhi	0
7	Goa	15
8	Gujarat	40
9	Haryana	16
10	Himachal Pradesh	28
11	Jammu and Kashmir	38
12	Jharkhand	36
13	Karnataka	77
14	Kerala	16
15	Ladakh	7
16	Madhya Pradesh	65
17	Maharashtra	118
18	Manipur	27
19	Meghalaya	12

20	Mizoram	17
21	Nagaland	19
22	Odisha	49
23	Puducherry	1
24	Punjab	31
25	Rajasthan	36
26	Sikkim	11
27	Tamil Nadu	42
28	Telangana	43
29	Tripura	12
30	Uttar Pradesh	87
31	Uttarakhand	74
32	West Bengal	29
33	Andaman & Nicobar Islands	3
34	Dadra and Nagar Haveli and Daman and Diu	2
